

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.4678
TO BE ANSWERED ON 15.12.2016**

ALLOCATION OF GAS FOR GAS BASED POWER GENERATION COMPANIES

4678. SHRI PONGULETI SRINIVASA REDDY:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Union Government had recently conducted any auction for allocation and supply of gas for gas based power generation companies;**
- (b) if so, the details thereof;**
- (c) whether the State Governments have come forward to buy electricity produced by these companies;**
- (d) if so, the details thereof and if not, the reasons therefor; and**
- (e) whether the Government of Andhra Pradesh has asked the Central Government to reduce the price of power per unit from Rs. 4.70 to Rs. 4.00, if so, the details thereof?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

(a) to (d) : Government of India has sanctioned a scheme for importing and supplying spot Re-gasified Liquefied Natural Gas (RLNG) in 2015-16 and 2016-17 for the stranded gas based power plants as well as for plants receiving domestic gas upto the target Plant Load Factor (PLF) selected through a reverse e-bidding process. The scheme provides for financial support from PSDF (Power System Development Fund). The scheme envisages sacrifices to be made collectively by all stakeholders, including the Central and State Governments by way of exemptions from applicable taxes and levies/duties on the incremental RLNG being imported for the purposes.

4 Phases of auction of e-bid RLNG have been completed so far and 4th Phase is presently under operation from 1st October, 2016 to 31st March, 2017. Details of successful power generator under 4th Phase auction along with the status of Power Purchase Agreement (PPA) are given at Annex.

(e) : Yes, Madam. A communication has been received from Government of Andhra Pradesh for reduction in the price for e-bid RLNG in the fourth phase from Rs. 4.70 to Rs. 4.00.

ANNEX

ANNEX REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 4678 TO BE ANSWERED IN THE LOK SABHA ON 15.12.2016.

Name of Plants successful in 4th phase (1st October, 2016 to 31st March, 2017) of Auction under scheme for utilization of gas based generation capacity

Sl. No.	Name of Plants	Capacity (MW)	Status of PPA
1	Pioneer Gas Power Limited	388	PPA with Govt. of Telangana
2	M/s Panduranga Energy Systems Pvt. Limited	116	PPA not yet submitted
3	M/s GVK Industries Limited	220.5	PPA not yet submitted
4	Lanco Kondapalli Power Limited	1108	PPA not yet submitted
5	Ratnagiri Gas and Power Private Limited	1967	PPA with Railways
6	GMR Vemagiri Power Generation Limited	388.5	PPA not yet submitted
7	GAMA Infraprop Private Limited	225	PPA with Govt. of Uttarakhand.
8	Sravanthi Energy Private Limited	450	PPA with Govt. of Uttarakhand.
9	Beta Infratech Private Limited	225	PPA with Govt. of Uttarakhand.
